## Misuse of facilities by large scale unite ]

978. DR. 7. A. AHMAD:

SHRI S. K.UMARAN:

Will the Minister of INDUSTRV AND j CIVIL SUPPLIES be pleased to slalet:

- (a) whelher it is a faci that many large, scale units have directly or indirectly set, up small scale unils for usurping the faci-j lities offered to small scale sector: and
- (bi if so. the details thereof and the measures proposed to be taken to prevent such practice?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI A. P. SHARMA): (a) and (b) There is no ban against large scale units setting up small scale units and getting such units registered with ihe Directors of Industries of the Stale Governments concerned provided they have a separate legrf entity. However, to prevent mis-utilisation of facilities to which the genuine small scale units are entitled, it has been suggested to the State Governments that the small scale units se! up or controlled by large scale underlakings would not get any of the special assistance to which genuine small scale units are entitled under the Government's programme for development of small scale industries

Meeting with Indian Film Directors

- 979. SHRI BHOLA PRASAD: Will the Minister of INFORMATION ANE BROADCASTING be pleased to state:
- (a) whether he had met some 'Indiar film directors on November 16. 1974 it New Delhi: and
- (b) if so. the details of the discussion held with them?

THE DEPUTY MINISTER IN THI MINISTRY OF INFORMATION ANI BROADCASTING (SHRI DHARAM HI) SINHA): (a) Yes. Sir.

(b) The film policy in general wa discussed at the meeting. The views c the diiectors were ascertained with regar i'.i various issues. The policy of Government wiH be lormulaled keeping these views along with vaeh oihers which are available with the Government.

## **Electricity rates in Delhi**

- 980. SHRI YOGENDRA SHARMA: Will the Minister of ENERGY he pleased to stale:
- (a) whether theic is a proposal unaer liovernment's consideration; o increase the electricity rates in Delhi: and
  - Ib") if so, the reasons therefor?

IHE MfNISTFR OF ENERGY (SHRI K. C. PANT): (a) and th) The Municipal corporation Delhi and D.E.S.U, authorities are competent to lix electricity rates in Delhi. It is understood that a proposal to increase the rates because of the rise in costs of generation and distribution i^ under their consideration.

## Captive ptswer generating sets

- 981. SHRJ YOGENDRA SHARMA: Will Ihe Minister of ENERGY bp pleased to state:
  - (a) whether there is a proposal unaer

ernment's consideration for setting up captive power generating sets at different | industrial establishments; ana

(b) if so. tlie details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF ENERGY (PROF. SIDDHESHWAR PRASAD): (a) Iherc is I no such general proposal.

(b) Does not arise.

## CBI enquiry into tlie misuse of DMC's funds

- 982. SHRI L. MAHAPATRO: Will the Minister ol HOME. AFFAIRS be pleased <sup>1</sup> io stale:
- (a) whelher the CBI has submitted Its; I report into the alleged misuse of Delhi f [ Municipal Corporation funds in the Karol I Bagh and Civil Lines Zones; and